

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 410/MP/2024

Subject : Petition regarding the billing of energy charges by Pragati Power Corporation Limited in respect of its Pragati-III Combined Cycle Power Station (1371MW) located at Bawana, Delhi.

Petitioner : PSPCL

Respondent(s) : PPCL and 7 others

Date of hearing : **13.8.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Poorva Saigal, Advocate, PSPCL
Ms. Pallavi Saigal, Advocate, PSPCL
Ms. Shree Dwivedi, Advocate, PSPCL
Ms. Shruti Kanodia, Advocate, TPDDL
Mr. Ankit Bhandari, Advocate, TPDDL
Shri Mudassir, Advocate, TPDDL
Ms. Shefali, TPDDL
Shri V M Kannan, Advocate, SLDC
Shri Shahbaaz Hussain, Advocate, SLDC
Shri Mayank Singh, Advocate, SLDC
Ms. Harimohana N., Advocate, SLDC
Ms. Swapna Seshadri, Advocate, PPCL
Ms. Devyani Prasad, Advocate, PPCL
Shri Dheeraj Jain, Advocate, PPCL
Shri Surendra Kumar, Advocate, PPCL
Shri Buddy Ranganathan, Sr. Advocate, BRPL and BYPL
Shri Rahul Kinra, Advocate, BRPL and BYPL
Shri Aditya Ajay, Advocate, BRPL and BYPL
Ms. Mahima Kaur, Advocate, BRPL and BYPL

Record of Proceedings

Due to a paucity of time, the matter could not be taken up for the hearing and was accordingly adjourned.

2. The Petition shall be listed for hearing on **15.9.2026 at 2:30 P.M.**

By order of the Commission

**Sd/-
(T. D. Pant)
Joint Chief (Law)**

